STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS AND MEDIATION CENTRE IN THE STATE OF MEGHALAYA AS PER THE NOTIFICATION DATED 29<sup>TH</sup> APRIL,2020 BY MINISTRY OF LAW & JUSTICE (DEPARTMENT OF LEGAL AFFAIRS), NEW DELHI, FOR THE MONTH OF <u>DECEMBER</u>, 2021.

	Form 1 List of cases e-filed during the month												
Sr No.	Court	t District C		District Case No. Petitioner Name Vs Advoc		Advocate	Advocate Mobile Number	Advocate E- mail Id	Date of Registration	Date of e- filing			
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)				
1.	High Court of Meghalaya	East Khasi Hills	286-287-287-29-29-29-20-20-20-20-20-20-20-20-20-20-20-20-20-	-		-		-					
2.	Judge, Commercial Court, Shillong				-	-	-	-	-				

	Form 2 List of cases in which e-Payment of Court fees was made during the month											
Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees					
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)					
1.	High Court of Meghalaya	East Khasi Hills										
2.	Judge, Commercial Court, Shillong	East Khasi Hills	-	-		-	-					

	Form 3 List of cases in which Electronic Service of Process has taken place during the month											
Sr. No.	Court	District		Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process					
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)					
1.	High Court of Meghalaya	East Khasi Hills	·	-	-	-	-					
2.	Judge, Commercial Court, Shillong	East Khasi Hills	The second second	-								

	Form 4 List of total no. of cases randomly allocated during the month											
Sr. No.	Court	District	District Court Name		Case Type	Case Count (No. of cases randomly allocated)						
(1)	(2)	(3)	(4)	(5)	(6)	(7)						
1.	High Court of Meghalaya	East Khasi Hills		· ·	-	i i						
2.	Judge, Commercial Court, Shillong	East Khasi Hills		-	-	-						

Form 5
List of cases in which Case Management Hearing was held during the month

			Respondent Name	Advocate	Date of Registration	Date of case Management Hearing	
(2)	(3)	(4)	(5)	(6)	(7)	(8)	
High Court of Meghalaya	East Khasi Hills	1.Arbitration A.No.1/2017	NEEPCO -Vrs-	S.Rana, M.K.Marak, K Laheri, P Biswakarma, C Nongkhlaw, H Ahmadi, Sr.Adv., S Jindal, VK Jindal, Sr. Adv.	29.08.2016	08.12.2021 16.12.2021	
			Patel Unity Joint Venture	N Hawelia, MLGope, N Gogoi N Bordoloi, D Saikia, Sr.Adv., A Bhan, Sr. Adv., A Bhan, A Oswal, S Thapa, R Dangwal, P Baruah, K Gaur, A Mitsuka, A Dholakia, Sr.Adv., P Shome			
		2.Arbitration A.No.2/2018	Patel Unity Joint Venture -Vrs-	N Gogoi, N Bordoloi, N Mech, N Hawelia, S Thapa, A Bhan, A Dholakia, Sr.Adv., K Gaur, A Mitsuka, M Gope.	29.06.2017	-Do-	
			NEEPCO	M.K.Marak, P Biswakarma, S Jindal, VK Jindal, Sr. Adv.,			
		3.Arbitration A.No.4/2019	NEEPCO -Vrs-	S Jindal	08.06.2018	08.12.2021 (disposed)	
			P Das and Company	None			
				2.Arbitration A.No.2/2018 Patel Unity Joint Venture  -Vrs- NEEPCO  3.Arbitration A.No.4/2019 NEEPCO -Vrs-	Patel Unity Joint Venture  N Hawelia, MLGope, N Gogoi N Bordoloi, D Saikia, Sr.Adv., A Bhan, Sr. Adv., A Bhan, Sr. Adv., A Bhan, Sr. Adv., A Bhan, A Oswal, S Thapa, R Dangwal, P Baruah, K Gaur, A Mitsuka, A Dholakia, Sr.Adv., P Shome  2.Arbitration A.No.2/2018  Patel Unity Joint Venture  N Gogoi, N Bordoloi, N Mech, N Hawelia, S Thapa, A Bhan, A Dholakia, Sr.Adv., K Gaur, A Mitsuka, M Gope.  NEEPCO  M.K.Marak, P Biswakarma, S Jindal, VK Jindal, Sr. Adv.,  3.Arbitration A.No.4/2019  NEEPCO  S Jindal	Patel Unity Joint Venture  N Hawelia, MLGope, N Gogoi N Bordoloi, D Saikia, Sr.Adv., A Bhan, Sr. Adv., A Bhan, Sr. Adv., A Bhan, Sr. Adv., A Bhan, Sr. Adv., A Bhan, A Oswal, S Thapa, R Dangwal, P Baruah, K Gaur, A Mitsuka, A Dholakia, Sr.Adv., P Shome  2.Arbitration A.No.2/2018  Patel Unity Joint Venture  N Gogoi, N Bordoloi, N Mech, N Hawelia, S Thapa, A Bhan, A Dholakia, Sr.Adv., K Gaur, A Mitsuka, M Gope.  NEEPCO  M.K.Marak, P Biswakarma, S Jindal, VK Jindal, Sr. Adv.,  3.Arbitration A.No.4/2019  NEEPCO  S Jindal  08.06.2018	

			4.Arbitration A.No.1/2019	NEEPCO -Vrs-	D Pyngrope, VK Jindal,Sr.Adv., S Jindal	20.08.2019	10.12.2021
				Patel Unity Joint Venture	R Dangwal, S Sen, A Bhan K Gaur, A Mitruka, K Narenderan, S Bajpai, M Rohatgi		
			5.Arbitration A.No.2/2019	NEEPCO -Vrs-	D Pyngrope, VK Jindal,Sr.Adv., S Jindal	20.08.2019	-Do-
				Patel Engineering Ltd.	R Dangwal, S Sen, A Bhan K Gaur, A Mitruka, K Narenderan, S Bajpai, M Rohatgi		
			6.Arbitration A.No.3/2019	NEEPCO -Vrs-	D Pyngrope, VK Jindal,Sr.Adv., S Jindal	20.08.2019	-Do-
				Patel Engineering Ltd.	R Dangwal, S Sen, A Bhan K Gaur, A Mitruka, K Narenderan, S Bajpai, M Rohatgi		
2.	Judge, Commercial Court, Shillong	East Khasi Hills				-	-

Form 6(i): Mediation Data on Monthly Basis

Sr. No.	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	Total number of applications pending on the 1st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non- starter cases during the month	Total number of applications pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Shillong Mediation Centre, Shillong.	40	2	1	2	Total=39 nos. (24 applications are in the pre-mediation stage and notices have been served and 15 nos. mediation is pending)

## Form 6 (ii) : Mediation Data on Quarterly Basis

S. No	Name of the Authority	Name of Application Received by Authority	ation Party		Nature of Party	No. of application slab- Wise as per Schedule-II					application	No. of application Referred	No. of application Where no	No. of application where	
			Individual	Corporate	Individual	Corporate	1	II	III	IV	V	as per Rule	for mediation	settlement arrived at as per Rule 7(1)(ix)	parties reached a settlement as per Rule 7(1)(vii)
(1)	(2)	(3)	(4)	(5)	(6)	(7)			(8)		-4	(9)	(10)	(11)	(12)
1.	Meghalaya State Legal Services Authority, Shillong	4	1	3	3	1	-	4				1	2	1	1